



HARYANA LEGISLATIVE ASSEMBLY

VIIIth Session (August Session 2026)

Un-Starred Questions

27th August 2026

Total Question - 40

To Strengthen the Firefighting Management System

1 Smt. Vinesh (Julana):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to strengthen the firefighting management system in Julana Assembly Constituency; if so, the number of fire brigade vehicles proposed to be provided therein togetherwith the time by which the abovesaid vehicles are likely to be made available; and

(b) if not, the reasons thereof?

To Provide Compensation

2 Smt. Vinesh (Julana):

Will the Revenue and Disaster Management Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to provide compensation for the wheat crops damaged in the month of April,

2026, due to fire in the agricultural fields of Mahavir Fauji of village Padana, Ramphal son of Shri Gopi Sharma, Beera son of Shri Tek Ram of village Gatauli, Deepak son of Shri Ramesh Lathar and Ravish son of Shri Rajesh Lathar of village Desh Khera in Julana Assembly Constituency; if so, the time by which the compensation is likely to be released to the abovesaid affected person; and

b) if not, the reasons thereof?

To Construct a PHC

3 Sh. Jagmohan Anand (Karnal):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to construct a Primary Health Centre for Ram Nagar area on Karnal- Kachhwa Road; if so, the details thereof togetherwith the time by which the abovesaid PHC is likely to be constructed?

To Metal the Unmetalled Canal Track

4 Sh. Jagmohan Anand (Karnal):

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the proposal to metal the unmetalled canal track of Chirao Minor in Karnal district has been pending with the Irrigation & Water Resources Department for the last four years; and

b) if so, the time by which the construction work of abovesaid canal track is likely to be started?

Details of Scholarships Awarded to the Students

5 Ch. Aftab Ahmed (Nuh):

Will the Social Justice & Empowerment Minister be pleased to state: -

a) the district-wise details of students belonging to Scheduled Castes and Scheduled Tribes studying in Classes X and XII to whom scholarship was awarded by the Government during the financial year 2025-26; and

b) the district-wise details of students belonging to Backward Class studying in Classes X and XII to whom scholarship was awarded by the Government during the financial year 2025-26?

The Number of Employments Provided Through Vocational Courses

6 Ch. Aftab Ahmed (Nuh):

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: -

a) whether it is a fact that the short-term and long-term vocational courses, which are conducted by the Skill Development and Industrial Training Department in district Nuh are employment oriented; and

b) if so, the trade wise details of students who completed such courses from January, 2022 to June, 2026 in Nuh togetherwith the number of trainees who secured employment through such courses alongwith the details thereof?

The Details of per Capita Per Day Quantum of Drinking Water Supply

7 Ch. Aftab Ahmed (Nuh):

Will the Public Health Engineering Minister be pleased to state: -

a) the district-wise details of the per capita per day quantum of drinking water being supplied by the Government in the State;

b) the per capita per day quantum of drinking water being supplied by the Government in district Nuh under the Rajiv Gandhi Drinking Water Project, Canal Based Badli Project, Noorpur Project and other drinking water supply schemes togetherwith the details thereof; and

c) the time by which the works under Mahagram Project in villages Malab, Ghasera and Ujina are likely to be completed?

The Details of the Developments Work Under CSR Funds

8 Smt. Manju Choudhary (Nangal Chaudhry):

Will the Mines & Geology Minister be pleased to state: -

a) the year-wise and work-wise details of the development works executed in the village Bayal, from the District Mineral Foundation (DMF) and Corporate Social Responsibility (CSR) funds of mining companies operating in Nangal Chaudhary Assembly Constituency during the last five years alongwith the expenditure incurred thereupon; and

b) the details of the works, out of the abovesaid works which have actually not been executed on ground level from the abovesaid funds togetherwith the reasons thereof?

To Construct a Road

9 Smt. Savitri Jindal (Hisar):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a road of approximately 4.5 kilometres from the bridge located ahead of the Jakhal Railway Line near Surya Nagar, Hisar city to National Highway No. 9 (Hisar Bypass); and

b) if so, the time by which the construction work of the abovesaid road is likely to be completed?

To Construct the Roads

10 Sh. Harinder Singh (Hodal):

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether it is fact that the Haryana State Agricultural Marketing Board (HSAMB) has accorded approval to metal the following link roads in Hodal Assembly Constituency:-

i) NH-19 to Aurangabad Phulwari Road (Service Road of Tumeshra Link Drain & Mitrol Minor 1st) — 6.32 km;

ii) HSAMB Banchari Road to Saundh—Lohina PWD Road (Road ID-12563) — 2.09 km;

iii) Garhi Patti—Navalgarh PWD Road to Kachchi Khera — 1.09 km; and

b) if so, the present status of the tender process of each of the abovesaid roads togetherwith the time by which the construction work of abovesaid roads is likely to be started and completed?

To Construct the Building of CHC

11 Sh. Harinder Singh (Hodal):

Will the Health Minister be pleased to state: -

a) whether it is a fact that the construction of CHC building of Aurangabad has already been sanctioned by the Government; if so, the present status of the construction of the abovesaid CHC building; and

b) whether the tender process for the construction of the abovesaid building has been completed; if so, the time by which its construction work is likely to be started and completed?

The Number of Functional and Non-Functional Oxygen Plants

12 Smt. Pooja (Mullana):

Will the Health Minister be pleased to state: -

a) the district-wise number of Government hospitals where Oxygen Plants were installed for bedside oxygen supply during the COVID-19 pandemic togetherwith the district-wise number of such Oxygen Plants presently in working condition; and

b) the district-wise number of non-functional Oxygen Plants togetherwith the reasons therefor alongwith the time by which the same are likely to be made functional?

To Fill-up the Vacant posts

13 Smt. Pooja (Mullana):

Will the Jails Minister be pleased to state: -

a) the sanctioned strength and present working strength of employees in

Group 'A', Group 'B', Group 'C' and Group 'D' posts in the Jails Department in State; and

b) the time by which the vacant posts in the Jails Department are likely to be filled?

The Total Budget Estimate and Actual Capital Expenditure Incurred

14 Smt. Pooja (Mullana):

Will the Jails Minister be pleased to state: -

a) the jail-wise sanctioned strength and present number of inmates in each jail of the State as on 30th June, 2026;

b) the year-wise budget estimates and actual capital expenditure incurred by the Jails Department during the last five years;

c) the steps taken by the Government for correctional and post-release rehabilitation services of inmates; and

d) whether non-official members have been appointed by the Government to the Board of Visitors in every jail; if not, the time by which such appointments are likely to be made?

The Total Number of Registered Factories

15 Smt. Pooja (Mullana):

Will the Industries & Commerce Minister be pleased to state the total number of active factories registered in the State as on date togetherwith the district-wise and year-wise number of such factories in State during the last five years?

The Details of TDS Level of Ground Water

16 Sh. Aditya Surjewala (Kaithal):

Will the Public Health Engineering Minister be pleased to state: -

- a) the block-wise and year-wise average level of Total Dissolved Solids (TDS) measured in groundwater in the State since 2019;
- b) the district-wise details of the 10 panchayats/cities having the highest measured TDS levels during 2025 togetherwith their respective TDS levels;
- c) the district-wise and year-wise percentage of population receiving drinking water from canal-based sources and groundwater sources respectively since the year 2014; and
- d) the district-wise and year-wise number of incidents of contamination of drinking water due to sewerage or storm water in the State since the year 2019?

The Details of Post-Matric Scholarships

17 Sh. Aditya Surjewala (Kaithal):

Will the Welfare of Scheduled Castes & Backward Classes Minister be pleased to state the following information in regard to the Post-Matric Scholarship from year 2019 to date and separately for Scheduled Caste (SC) students, Backward Class (BC) students and Economically Weaker Section (EWS) students:

- a) the year wise number of students who applied for the scholarship in that year;
- b) the year wise number of those applications that were approved/accepted in that year;
- c) the year wise number of approved students to whom the scholarship funds were actually disbursed in that year; and
- d) the year wise total amount of scholarship sanctioned as against the amount actually disbursed in that year, together with the reasons for any shortfall or pendency in disbursement?

The Total Width of the Delhi-Hisar National Highway

18 Sh. Bharat Bhushan Batra (Rohtak):

Will the Public Works (B&R) Minister be pleased to state: -

- a) the total width of the Delhi—Hisar National Highway (NH-9) in front of Maharaja Hotel and King's Haveli, Rohtak togetherwith the prescribed width of the Green Belt at the abovesaid location;
- b) the width of the Green Belt from Maharaja Hotel to Plutus, Rohtak and whether there is any encroachment upon the Green Belt on either side of the Highway from the abovesaid point up to the Flyover towards Hisar; if so, the names of the encroachers and the area under encroachment;
- c) the total area of land belonging to the National Highways Authority of India (NHAI) at Hanuman Mandir Chowk, Rohtak togetherwith the complete details thereof; and
- d) whether there is any encroachment on Government/NHAI land along the Delhi—Hisar National Highway from Maharaja Hotel towards Hisar, including the entire junction falling in Sector-27, Rohtak; if so, the total area under encroachment togetherwith the complete details thereof alongwith a copy of the approved layout/site plan of the abovesaid area?

Repair/Renovation of the Community Centre

19 Sh. Bharat Bhushan Batra (Rohtak):

Will the Urban Local Bodies Minister be pleased to state: -

- a) the date on which the Community Centre situated adjacent to HSVP City Park (Pandit Shri Ram Sharma) in Rohtak was inaugurated;
- b) whether it is a fact that the abovesaid Community Centre is presently in a dilapidated condition and encroachments have taken place around its entrance;
- c) whether there is any proposal under consideration of the Government for repair/renovation of the abovesaid Community Centre; if so, the details thereof;
- d) the hindrances/obstacles faced by the Government in regard to transfer of the abovesaid Community Centre to Municipal Corporation, Rohtak or the concerned Residents Welfare Association; and

e) the action taken by the Government from time to time to remove the encroachments around the entrance of the abovesaid Community Centre?

To Start B.A. (Music) and BCA Courses

20 Sh. Satish Kumar Phagna (Faridabad NIT):

Will the Higher Education Minister be pleased to state: -

a) whether it is a fact that several representations have been submitted to the Higher Education Department regarding repair and renovation of the building of Government College at Kheri Gujran in Faridabad; if so, the action taken by the Government on the abovesaid representations;

b) whether there is any proposal under consideration of the Government to start B.A. (Music) and Bachelor of Computer Applications (BCA) courses in the abovesaid college; if so, the time by which the abovesaid courses are likely to be commenced; and

c) if not, the reasons thereof?

To Prepare a Development Plan

21 Dr. Krishan Kumar (Bawal):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to prepare a Development Plan for Bawal Town; and

b) if so, the time by which the abovesaid Development Plan is likely to be implemented?

To Supply Potable Drinking Water

22 Dr. Krishan Kumar (Bawal):

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to supply potable drinking water in villages Rajgarh, Dharan and Tankri of Bawal

Assembly Constituency; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Start Construction Work of the ESI Hospital

23 Dr. Krishan Kumar (Bawal):

Will the Labour Minister be pleased to state: -

a) the date on which the construction work of the 150-bedded ESI Hospital at Bawal was started togetherwith the time by which it is likely to be constructed; and

b) the time by which medical facilities are likely to become operational in the abovesaid hospital?

To Appoint Permanent Officers in MC

24 Sardar Mandeep Chatha (Pehowa):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the Municipal Committee, Ismailabad was established in November, 2018, but no regular/permanent officers, including Municipal Secretary, Mechanical Engineer and Junior Engineer have been posted therein;

b) whether there is any proposal under consideration of the Government to appoint permanent officers including a Municipal Secretary, Mechanical Engineer and Junior Engineer in the Municipal Committee, Ismailabad; and

c) the time by which the abovesaid vacant posts are likely to be filled on a regular basis?

The Details of the Kalesar National Park

25 Chaudhary Akram Khan (Jagadhari):

Will the Forest & Wild Life Minister be pleased to state: -

a) the date on which the last comprehensive wildlife census was conducted

by the Government in Kalesar National Park and Wildlife century area of Kalesar alongwith the key findings and population figures of major species such as elephants, leopards and herbivorous ungulates;

b) whether the Government has formulated any integrated development or eco-tourism and management plan for Kalesar National Park; if so, the details thereof;

c) the detailed breakdown of vehicles currently operational and allotted into National Park for tourists; and

d) the number of official vehicles assigned by the Government to Wildlife Department for field monitoring and check poaching operation?

To Fill-up the Vacant Posts

26 Sh. Anil Yadav (Kosli):

Will the Transport Minister be pleased to state whether it is a fact that a letter had been written by the Additional Chief Secretary to Government, Haryana, Transport Department on dated 10.11.2025 for creation of 92 posts for establishment of the Sub-depot of Haryana State Transport at Kosli; if so, the present status thereof togetherwith the time by which the abovesaid posts are likely to be filled?

To Start Construction Work of Hockey Academy Alongwith Astroturf

27 Sh. Anil Yadav (Kosli):

Will the Minister of State for Sports be pleased to state whether it is a fact that a Hockey Academy alongwith Astro Turf is proposed to be constructed by the Government at village Kanwali; if so, the time by which the construction work of the said academy alongwith Astro Turf is likely to be started?

To Make the ESI Dispensary Operational

28 Sh. Anil Yadav (Kosli):

Will the Labour Minister be pleased to state: -

a) whether it is a fact that all documents relating to land for establishment of

an ESI Dispensary in Kosli Assembly Constituency have been sent to the Headquarters at Panchkula and a building has also been taken on rent for its operation; and

b) if so, the time by which the abovesaid Dispensary is likely to be made operational?

The Number of Sanctioned, Filled and Vacant Posts

29 Sh. Vikas Saharan (Kalayat):

Will the Health Minister be pleased to state the institution-wise and category-wise number of sanctioned, filled and vacant posts in the Health Department in Kalayat Assembly Constituency including Medical Officers, Specialist Doctors, Nurses, Pharmacists, Laboratory Technicians, ANMs and other paramedical staff?

To Release the Pending Prize Money to the Eligible Sports Persons

30 Sh. Vikas Saharan (Kalayat):

Will the Minister of State for Sports be pleased to state: -

- a) the present status of release of pending prize money payable to the sportspersons of the State;
- b) the total amount of prize money presently pending for payment togetherwith the number of eligible sportspersons concerned; and
- c) the time by which the pending prize money is likely to be released by the Government to the eligible sportspersons?

To Construct the Building and Hostel of PRARAMB/SIASTE

31 Smt. Geeta Bhukkal (Jhajjar):

Will the Higher Education Minister be pleased to state: -

- a) the present status of the construction of the building and hostel of PRARAMBH/SIASTE situated in Jhajjar city; and

b) the time by which the construction work of abovesaid building and hostel is likely to be started and completed?

Construction of the Swami Omanand Saraswati Puratatwa and Cultural Centre

32 Smt. Geeta Bhukkal (Jhajjar):

Will the Heritage & Tourism Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for construction of the Swami Omanand Saraswati Puratatwa and Cultural Centre at Jhajjar, for which foundation stones have reportedly been laid twice; and

b) the present status of the post of Director-cum-Curator, which was created for the abovesaid institution?

To Provide Service Benefits to Contractual Employees at par with Regular Employees

33 Sh. Rajbir Fartia (Loharu):

Will the School Education Minister be pleased to state: -

a) whether it is a fact that part-time employees have been working in Government schools since year 2003 in the State;

b) whether there is any proposal under consideration of the Government to amend the policy dated 11.11.2003 and prepare a seniority list of such employees for regularization of their services;

c) if so, the present status of the abovesaid proposal and the time by which it is likely to be implemented; and

d) whether there is also any proposal under consideration of the Government to provide salary, allowances and other service benefits to such employees at par with regular employees in accordance with the principle of "equal pay for equal work"; if so, the details thereof?

To Provide Additional Facilities in the Schools Under the PM SHRI Scheme

34 Sh. Rajbir Fartia (Loharu):

Will the School Education Minister be pleased to state: -

- a) whether it is a fact that three Government Girls' Schools in each of Loharu, Bahal and Siwani Blocks have been designated as PM SHRI Schools;
- b) if so, the school-wise details of the additional facilities provided in the abovesaid schools under the PM SHRI scheme;
- c) whether laboratories, libraries and other infrastructure as prescribed under the scheme have been established in the abovesaid schools; if so, the details thereof; and
- d) if not, the reasons thereof togetherwith the time by which the remaining facilities are likely to be provided?

To Shift the Employees Under Bhiwani Depot on the HRMS Portal

35 Sh. Rajbir Fartia (Loharu):

Will the Transport Minister be pleased to state: -

- a) whether it is a fact that Loharu Sub-Depot was merged with Bhiwani Depot on 24th May, 2023;
- b) whether it is also a fact that despite the abovesaid merger the salary bills, LTC bills, medical bills and other service-related matters of the employees of Loharu Sub-Depot are still being dealt with by Dadri Depot and the employees are also being shown under Dadri Depot on the HRMS portal;
- c) if so, the reasons thereof; and
- d) the time by which the employees are likely to be transferred under Bhiwani Depot on the HRMS portal and all their service-related matters are likely to be dealt with by Bhiwani Depot?

To Upgrade the PHC as CHC

36 Sh. Rajbir Fartia (Loharu):

Will the Health Minister be pleased to state: -

- a) whether it is a fact that the Primary Health Centre in Bahal has been

functioning for several years;

b) whether a new building for the said Health Centre has been constructed; if so, the details thereof;

c) the present status of the proposal for upgradation of PHC Bahal into a Community Health Centre togetherwith the reasons for which it has not been made functional so far; and

d) the time by which the abovesaid Community Health Centre is likely to be made functional?

The Details of Sports Stadiums

37 Sh. Induraj Singh Narwal (Baroda):

Will the Minister of State for Sports be pleased to state: -

a) the village-wise details of Government sports stadiums situated in Baroda Assembly Constituency togetherwith the name of each stadium;

b) the stadium-wise present status thereof togetherwith the availability of coaches, sports equipment, running tracks, playing fields, gymnasiums, drinking water, toilets, lighting, boundary walls and other basic sports facilities;

c) the date on which sports equipment was last provided to each such stadium togetherwith the details thereof; and

d) the action taken by the Government for repair, renovation and provision of requisite sports facilities in the stadiums which are in a dilapidated condition or where adequate sports equipment and basic facilities are not available togetherwith the time by which requisite sports facilities are likely to be provided in the abovesaid stadiums ?

The Details of Old Age, Widow, Disability and Other Pension Beneficiaries

38 Sh. Induraj Singh Narwal (Baroda):

Will the Social Justice & Empowerment Minister be pleased to state: -

a) the village-wise and beneficiary-wise details of the old-age, widow,

disability and other social security pensions which were stopped, discontinued or withheld in Baroda Assembly Constituency during the period from 1st January, 2025 to July, 2026;

b) the beneficiary-wise details of the date from which each pension was stopped/withheld togetherwith the reasons therefor alongwith the departmental procedure under which such action was taken;

c) the number of beneficiaries whose pensions have been restored togetherwith the village-wise and beneficiary-wise details thereof; and

d) the village-wise and beneficiary-wise number of cases still pending togetherwith the reasons for pendency alongwith the time by which such cases are likely to be disposed of?

To Start Development and Beautification Work of Park

39 Sh. Satpal Jamba (Pundri):

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that a proposal amounting to approximately ₹1.27 crore for the development and beautification of Trikona Park situated on Habri Road, Pundri has been submitted by the Municipal Committee, Pundri; if so, the details thereof; and

b) the time by which administrative and financial approval for the development and beautification of abovesaid Park is likely to be accorded and the work is likely to be started?

To Shift the Sub-Health Centres

40 Sh. Satpal Jamba (Pundri):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to shift the sanctioned Sub-Health Centre of village Rawanhera to village Meoli and the Sub-Health Centre of village Mohna to village Jamba; if so, the present status thereof togetherwith the time by which the abovesaid proposal is likely to be finalized?
